

**Pending schemes in M.P. under Forest Conservation Act**

†1574. SHRI MEGHRAJ JAIN:

SHRI RAGHUNANDAN SHARMA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the names of the schemes from Madhya Pradesh which are under consideration of the Central Government, under Forest Conservation Act;
- (b) the steps taken by Government for their speedy execution; and
- (c) the details of the works executed by Government, so far?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATATRAJAN): (a) Presently 29 proposals seeking prior approval of Central Government under the Forest (Conservation) Act, 1980 for diversion of forest land for non-forest purpose in Madhya Pradesh are pending before the Central Government. Details of the same are given in statement (See below).

(b) The Central Government is taking appropriate measures, such as frequent convening of the meetings of the Forests Advisory Committee (FAC) & State Advisory Groups (SAGs) and expeditious processing of the recommendations of the FAC and SAGs to ensure early decisions on the proposals seeking diversion of forest land for non-forest purposes received by it under the Forest (Conservation) Act, 1980.

(c) Central Government, so far, has accorded final approval to 856 proposals and in-principle approval to 141 proposals seeking prior approval of the Central Government under the Forest (Conservation) Act, 1980 for diversion of forest land for non-forest purpose in Madhya Pradesh. From the remaining proposals received from the Madhya Pradesh, 214 proposals have been closed, 232 proposals have been rejected, 37 proposals have been returned. 18 proposals have been withdrawn by the State Government. In respect of the 68 proposals, Central Government sought additional information/documents from the State Government to facilitate decision on diversion of forest land indicated in these proposals.

**Statement**

*Details of proposals seeking prior approval of Central Government under the Forest (Conservation) Act, 1980 diversion of forest land for non-forest purpose in Madhya Pradesh pending before the Central Government (as on 11.08.2011)*

| Sl. No. | Year of receipt | Name of Proposal  | District | Area applied (ha.) | Category of Project |
|---------|-----------------|---|----------|--------------------|---------------------|
| 1       | 2               | 3   | 4        | 5                  | 6                   |
| 1       | 2011            | Construction of Ghoghra Feeder Tank Project In Favour of Executive Engineer, Water Resources Division                                   | Sehore   | 9.5                | Irrigation          |
| 2       | 2011            | Construction of approach road In Favour of M.P. Gramin Sadak Development Corporation  | Shahdol  | 1.5                | Road                |
| 3       | 2005            | Permission for Prospecting of Laterite and Fire Clay Mining lease in favour of M/s Ankun Private Limited                                | Katni    | 48.152             | Mining              |
| 4       | 2011            | Diversion of 125.00 ha. of forest land For drilling of 08 bore hole foe prospecting of Manganese Ore In Distt. Balaghat, Madhya Pradesh | Balaghat | 125                | Mining              |
| 5       | 2008            | Diversion of forest land for Mahan Coal Mining Project In favour of M/s Mahan Coal Limited  | Sidhi    | 1182.351           | Mining              |

| 1  | 2    | 3  | 4          | 5       | 6      |
|----|------|--|------------|---------|--------|
| 6  | 2011 | Construction of approach road In favour of Public Works Department   | Sheopur    | 1.6     | Road   |
| 7  | 2011 | Renewal of mining lesase In forest comptt. No. Govindgarh, survey No. 23 in village- Teekar in favour of Smt. Kirandevi Verma W/o Late Shri Ramdas Verma | Riva       | 2       | Mining |
| 8  | 2011 | Diversion of 220.00 ha. of forest and For drilling boreholes of 4  | Chhatarpur | 220     | Mining |
| 9  | 2011 | Construction of Anarad to Nihaldevi road In favour of Executive Engineer, Public Works Department  | Guna       | 39.96   | Road   |
| 10 | 2010 | Diversion of 201.807 ha. of forest land for underground Coal Mining In favour of Madhya Pradesh State Mining Corp. Limited.                              | Chindwara  | 201.807 | Mining |
| 11 | 2010 | Construction of Police office and others In Revenue Forest land In favour of Superintendent of Police Anoopur  | Anoopur    | 15.933  | Others |

|    |      |  |            |         |        |
|----|------|--|------------|---------|--------|
| 12 | 2009 | Construction of Ujjain road to Airport<br>Pithampur Road (Rw-2) super corridor<br>In Village-Chhota Bangda and Nanod<br>in favour of Chief Executive Officer,<br>Indore Development Authority  | Indore     | 15.217  | Road   |
| 13 | 2010 | Construction of Sehore-Dewas road in<br>village-Roupeta, Hakimpur, Mirjapur in<br>favour of Dy. General Managar M.P.<br>Road Development Corporation   | Sehore     | 7.302   | Road   |
| 14 | 2011 | Revised Proposal to obtain prior<br>approval of the Central Government under<br>the Forest (Conservation) Act, 1980 for<br>prospecting of Diamond in 2329.75 ha.<br>forest land located in 16 blocks In<br>Buxwaha Range of Chhatarpur district,<br>Madhya Pradesh "By M/S Rio Tinto<br>Exploration India Private Limited, Bangalore | Chattarpur | 2329.75 | Mining |
| 15 | 2011 | Diversion of 32.831 ha. for Satpuda-II<br>underground mine (Village-Badgona,<br>district-Betul (M.P.) in Pathakhara area<br>of Western Coalfields Ltd. (Coal Mining)   | Betul      | 32.831  | Mining |

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| 1  | 2    | 3  | 4  | 5       | 6        |
|----|------|--|--|---------|----------|
| 16 | 2011 | Diversion of 3650.120 ha. of forest land for Extension of Bercha Field Firing Range of India Army In District Indore, Madhya Pradesh | Indore   | 3650.12 | Defence  |
| 17 | 2011 | Construction/Upgradation of Amarwada-Harrai-Narsinghpur National Highway No. (B) In favour of Dircetor Nhal                          | Narasingpur                                      | 16.879  | Road     |
| 18 | 2009 | Construction Of Gondia-Jabalpur rail Amman Parivartan in favour of South-East-Central Railway Bilaspur                               | Seoni  | 30.12   | Railways |
| 19 | 2006 | Renewal of Mining Lease in Jamuna Kotma in favour of M/s South Eastern Coalfields Limited (SECL)                                     | Anooppur   | 48.3    | Mining   |
| 20 | 2010 | Diversion of 328.500 ha. forest land for Mideast Integrated Steel Ltd. (MESCO Steel) In District Chhindwara, Madhya Pradesh          | Chindwara<br>Under Ground Coal Ming In favour of | 328.5   | Mining   |

|    |      |   |   |         |                   |
|----|------|---|---|---------|-------------------|
| 21 | 2011 | Construction/Upgradation of National Highway<br><br>Chindwara Bypass Road In favour of project Director, NHAI   | Chindwara<br>No. 26(B) Amarwada to Umranala and     | 14.52   | Road              |
| 22 | 2011 | Diversion of 114.724 ha. of forest land For<br><br>Ck In favour of Power Grid Corporation of India Ltd. In district Singrauli, Sindhi and Satna, Madhya Pradesh   | Satna<br>route alignment of 765 KV S/C Sasan -Satna | 114.724 | Transmission line |
| 23 | 2011 | Diversion of 106.150 ha. of forest land for Satpura-Tph-Ashta 400 KV DC transmission line in favour of Madhya Pradesh Power Transmission Company Ltd. in district Hoshangabad, Betul, Sihor and Devas, Madhya Pradesh | Hoshangabad   | 106.15  | Transmission line |
| 24 | 2011 | Diversion of 154.127 ha revenue forest land for under ground mining of Semaria/Piparia Coal Block Allocated To M.P. State Mining Corporation Ltd. in Umaria district of Madhya Pradesh                                | Umaria  | 154.127 | Mining            |

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| 1  | 2    | 3  | 4         | 5      | 6                 |
|----|------|--|-----------|--------|-------------------|
| 25 | 2011 | Diversion of 965.400 ha. of forest land in favour of M/s Sasan Ultra Mega Power Project for their Chhatarsal Captive Coal block (including 30.21 ha. forest and for infrastructure development in district Singrauli, Madhya Pradesh | Singrauli | 965.4  | Mining            |
| 26 | 2011 | Construction of Somany awata Tank Project in favour of Executive Engineer, Water Resources Division  | Gwalior   | 8.451  | Irrigation        |
| 27 | 2011 | Laying of 220 KV Sami-Pandurana Transmission Line project in favour of M.P. Power Transmission Co. Ltd.  | Betul     | 38.9   | Transmission line |
| 28 | 2011 | Laying of 765 KV Seoni-Wardha Circuit-II Transmision Line in faovur of Chief Managar, Power Grid Corporation of India Ltd.   | Chindwara | 30.099 | Transmission line |
| 29 | 2011 | Construction of National Highway No. 59 in favour of project director, National Highway Authority Indore   | Dhar      | 29.709 | Road              |